

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 231 of 2012

Dated : 1st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Jindal Stainless Ltd. ... Appellant(s)

Versus

Dakshin Haryana Bijli Vitran Nigam & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms Swapna Seshadri
Ms. Swagatika Sahoo

ORDER

Post the matter for further haring on **17th May, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt